

(a) the number of deaths of Haj Pilgrims on Indian Railways during the year 1960;

(b) whether any complaint has been received by Government so far for non-availability of proper treatment;

(c) if so, what measures are being taken to provide adequate medical attention to the Pilgrims in transit; and

(d) whether any special medical officer is engaged on different Railways, while special bogies are attached to accommodate Haj Pilgrims?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Nil.

(b) No.

(c) and (d). Do not arise.

Contractor-operated Station

3035. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the daily average income of the contractor-operated railway station at Ukhali on the Parbhani-Purli-Vajinath line of the Central Railway opened on 1st March, 1961;

(b) whether it is a fact that tickets for Jalna, Pangaon and Nandu from that station are not issued; and

(c) when the station will be made permanent?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Rs. 27.96 nP.

(b) Yes.

(c) The permanent retention of this halt will be examined after it has functioned for a period of one year.

Paradip Port

3036. Shri Chintamani Panigrahi: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Prime Minister had committed him-

self to arrange financial aid from the Centre for a 41 crore-rupee scheme submitted by the Chief Minister of Orissa for the development of Paradip Port in Orissa during the Third Five Year Plan; and

(b) if so, the nature of this new scheme which the Prime Minister has approved and accepted?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Chief Minister of Orissa discussed various schemes for Orissa with the Prime Minister as well as with some other Ministers of the Central Government. Among these was the scheme for the development of Paradip Port to enable the export of iron ore in large quantities. The Prime Minister told him that the scheme was an attractive one and deserved full consideration. He could not commit himself to this or any scheme without proper consideration of the Scheme in all its aspects.

The matter is under the consideration of the various Ministries concerned.

P. & T. Offices

3037. Shri Sampath: Will the Minister of Transport and Communications be pleased to state:

(a) the number of Post Offices, State-wise, at present;

(b) the number of Telegraph Offices, State-wise, at present; and

(c) the number of Post Offices and Telegraph Offices in Madras (District-wise) at present?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) to (c). Two statements are laid on the Table of the Sabha. [See Appendix IV, annexure No. 5].

Public Call Offices in Madras

3038. Shri Sampath: Will the Minister of Transport and Communications be pleased to state:

(a) the number of Public Call

Offices in Madras at present (District-wise);

(b) whether Government propose to increase their number during 1961-62; and

(c) if so, the names of the places to be provided with Public Call Offices (district-wise)?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) to (c). The particulars are shown in the statement laid on the Table of the House. [See Appendix IV, annexure No. 6].

Family Planning Centres in Madras State

3039. Shri Sampath: Will the Minister of Health be pleased to state the number of Family Planning Centres opened in Madras State during the Second Five Year Plan period?

The Minister of Health (Shri Karmarkar): 28 urban and 84 rural family planning centres were opened in Madras State during the Second Five Year Plan period.

Development Committees in Manipur

3040. Shri L. Achaw Singh: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Development Committee has been entrusted with planning and development programme at the block level as a unit in Manipur; and

(b) if so, how many such blocks have prepared the programme?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) For the current year the Block Development Committees have not been entrusted with the preparation of the Block Annual Plans on the basis of the block as a unit of Planning and Development. Such plans will be prepared from next year onwards.

(b) Does not arise.

Notified Areas in Manipur

3041. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether a proposal for allotment of a sum of Rs. 2.50 lakhs for the development of notified areas in Manipur within the total Plan ceiling fixed for Manipur has been received by Government; and

(b) if so, whether any decision has been arrived at on the subject?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) The proposal is under consideration.

Health Schemes in Andhra Pradesh

3042. Shri M. V. Krishna Rao: Will the Minister of Health be pleased to state:

(a) the nature of allotment made by the Central Government for Andhra Pradesh on various Medical and Health Schemes for the Third Five Year Plan period;

(b) the amount allotted for the year 1961-62 scheme-wise; and

(c) the amount given so far for each scheme?

The Minister of Health (Shri Karmarkar): (a) and (b). A statement showing the provision made for the various medical and public health schemes of Andhra Pradesh for the Third Five Year Plan is laid on the Table of the House. [See Appendix IV, annexure No. 7].

(c) According to the existing procedure for the release of Central assistance, funds are released to the State Governments as lump sum ways and means advances. Three fourths of the total Central assistance allocated for a financial year is released in this way in nine equal monthly instalments. The final payment sanctions are issued towards the close of every financial year on the basis of